GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4812 ANSWERED ON:08.12.2010 NRI INVESTMENT IN INDIA Mahendrasinh Shri Chauhan

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has taken promotional steps to encourage Non-Resident Indians (NRIs) to invest in India;
- (b) if so, the details thereof;
- (c) the total investment made by NRIs during the last three years;
- (d) whether the Government is aware that NRIs face problems in investing their money in India; and
- (e) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) & (b): The Ministry of Overseas Indian Affairs has set up an Overseas Indian Facilitation Centre (OIFC) as a not-for-profit-trust, in partnership with Confederation of Indian Industry (CII) to promote investment amongst the overseas Indians.

The center is a 'One Stop- Shop' for serving the interests of the overseas Indian Community and has mandate to cover two broad areas viz. investment facilitation and Knowledge Networking.

OIFC also assists the States in India to project investment opportunities to overseas Indians, OIFC has reached out to various state governments to become its partners. The State Governments of Kerala, Karnataka, Gujarat, Orissa and Punjab have taken up membership of OIFC as State Partners. These States are being encouraged to actively promote their investment projects / opportunities through OIFC.

OIFC also conducts the investment meet overseas to promote investment.

(c): The actual investments made are monitored by the Department of Industrial Policy and Promotion (DIPP). However, as per the DIPP data the amount invested by the NRIs during the last three years are:

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Year Amount of NRI FDI Inflows % age to total FDI Inflows (In Rs. Million) (In US Million)

2009-10 16919.58 354.75 1.37
2008-09 73,141.81 1,603.82 5.95
2007-08 67,628.48 1,695.49 6.86
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(d) & (e): Over the years, the problems faced by the diaspora with respect to investment facilitation have been mitigated to a large extent. The Government is taking necessary steps to simplicity procedures and rules as well as ensure coordination within the government departments etc. to facilitate NRI investment in India.